

15 DECEMBER 1958 Salaries and Allowances of Members of Parliament (Amendment) Bill

11.01 hrs.

**COMMITTEE ON PETITIONS
Fifth Report**

Shri Berman: Sir, I beg to present the Fifth Report of the Committee on Petitions.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Chartered Accountants (Amendment) Bill, 1958, which has been passed by the Rajya Sabha at its sitting held on the 9th December, 1958."

**CHARTERED ACCOUNTANTS
(AMENDMENT) BILL**

**LAI'D ON THE TABLE AS PASSED BY RAJYA
SABHA**

Secretary: I beg to lay on the Table of the House the Chartered Accountants (Amendment) Bill, 1958, as passed by Rajya Sabha.

12.02 hrs.

**PETITION RE. DELHI RENT CON-
TROL BILL**

Secretary: Sir, under rule 167 of the Rules of Procedure and Conduct of Business in Lok Sabha, I have to report that a petition as per statement laid on the Table has been received relating to the Delhi Rent Control Bill, 1958, as reported by the Joint Committee.

STATEMENT

Petition relating to the Delhi Rent Control Bill, 1958, as reported by the Joint Committee.

Number of Signatories	District or town	State
1	Delhi	Delhi

12.03 hrs.

**SALARIES AND ALLOWANCES OF
MEMBERS OF PARLIAMENT
(AMENDMENT) BILL**

CORRECTION OF FIGURES IN DIVISION

Mr. Speaker: I have to inform the House that there was an error in the announcement of the figures* of Division on 11th December, 1958 on Amendment No 36 by Shri Naushir Bharucha to Clause 5 of the Salaries and Allowances of Members of Parliament (Amendment) Bill, 1958. The House has already taken a decision and this error has absolutely no effect on it. However, I consider that the correct position should be on record. The facts are as follows.—

The House will recollect that before the Deputy Speaker who was then in the Chair, announced the result of the Division, Shri Sadhan Gupta got up and stated that he had forgotten to press his push button set and that he desired to vote for 'Ayes'. Thereupon the Deputy Speaker observed that he would add one vote to the figures recorded for 'Ayes'. The Deputy Speaker accordingly announced the figures for 'Ayes' as 55 instead of 56 as shown in the Result Indicator Board.

From the photograph copy of the Division Result it now transpires that

*See Debates dated 11th December, 1958